

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1019**

TO BE ANSWERED ON THE 19TH DECEMBER, 2018/AGRAHAYANA 28, 1940 (SAKA)

DRUGS SMUGGLING

1019. SHRI SHAMSHER SINGH DULLO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that drugs smuggling from across the border is seriously affecting the people of all ages in Punjab;**
- (b) whether it is also a fact that some paramilitary forces personnel are alleged to have nexus with drugs smugglers;**
- (c) whether it is also a fact that drugs are freely supplied to prisoners in jails across the country; and**
- (d) what action Government is taking to contain the drugs smuggling?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Punjab Government has informed that in a few cases registered under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the State, it has come to notice during investigation that drugs are being supplied from across the border. However, it cannot be concluded that this is seriously affecting people of all ages in Punjab.

(b): Border Security Force undertakes constant sensitisation of their personnel deployed at the border to be extra vigilant with respect of drug smuggling and not to be lured by smugglers. However some stray cases of compromise do get reported and strict action proportionate to the involvement is initiated against such erring personnel.

(c): Prisons is a state subject as per entry of list-II of the 7th schedule of Constitution of India and data in this regard is not maintained centrally.

(d): The measures taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs & Psychotropic Substances (NDPS) Act. Further, financial assistance has been provided to eligible States for strengthening their anti-narcotics units.

Narco Co-ordination Centre (NCORD) had been constituted under Director General, Narcotics Control Bureau to provide a common platform for co-ordinated actions by all the Drug law enforcement agencies and other stake holders.
